

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Engineering College, Kurukshetra, for the year 1979-80.

(7) A copy of the Annual Accounts (Hindi and English versions) of the Regional Engineering College Kurukshetra, for the year 1979-80 together with Audit Report thereon. [Placed in Library. See No. LT-2100/81].

(8) A Statement (Hindi and English versions) explaining reasons for not laying the Annual Reports and Accounts of the Board of Practical Training (Eastern Region) Calcutta and Board of Apprenticeship Training, (Northern Region) Kanpur for the year 1979-80 within the stipulated period of nine months after the close of the Accounting Year. [Placed in Library. See No. LT-2101/81].

REVIEWS ON AND ANNUAL REPORTS OF NATIONAL COOPERATIVE DEVELOPMENT CORPORATION NEW DELHI FOR 1979-80 AND WATER AND POWER CONSULTANCY SERVICES (INDIA) LTD. NEW DELHI FOR 1979-80.

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION (RAO BIRENDRA SINGH): I beg to lay on the Table:—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Development Corporation, New Delhi, for the year 1979-80, under sub-section (3) of section 14 of the National Cooperative Development Corporation Act, 1962.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative development Corporation, New Delhi, for the year 1979-80. [Placed in Library. See No. LT-2102/81].

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Water and Power Consultancy Services (India) Limited, New Delhi, for the year 1979-80.

(ii) Annual Report of the Water and Power Consultancy Services (India) Limited, New Delhi, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-2103/81].

REVIEW IN AND ANNUAL REPORT OF NATIONAL BOOK TRUST INDIA, NEW DELHI, FOR 1979-80 AND A STATEMENT FOR DELAY.

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI-MATI SHILA KAUL): I beg to lay on the Table:—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Book Trust, India New Delhi, for the year 1979-80.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Book Trust India, New Delhi, for the year 1979-80.

(2) A statement (Hindi and English versions) explaining reasons for not laying the Audited Accounts of the National Book Trust, India, New Delhi for the year 1979-80 along with the Annual Report.

[Placed in Library. See No. LT-2104/81].

COCONUT DEVELOPMENT BOARD RULES 1981.

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION (RAO BIRENDRA SINGH): On behalf of

Shri R.V. Swanathan, I beg to lay on the Table a copy of the Coconut Development Board Rules, 1981 (Hindi and English versions) published in Notification No G.S.R. 34(E) in Gazette of India dated the 28th January, 1981, under section 21 of the Coconut Development Board Act, 1979 [Placed in Library See No. LT-2105/81.).

12.04 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

TWENTY-EIGHTH REPORT

SHRI BANSI LAL (Bhiwani): I beg to present the Tenth Report (Hindi and English versions) of the Committee on Public Undertakings on Action taken by Government on the recommendations contained in the Twenty-eighth Report of Committee on Public Undertakings (Sixth Lok Sabha) on Public Undertakings-Delays in commencement of Production/Business, Under-utilisation of capacity and related matters.

12 05 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

EXPLOSION IN BOKARO STEEL PLANT

SHRI R. K. MHALGI (Thaine): I call the attention of the Minister of Commerce and Steel and Mines to the following matter of urgent public importance and request that he may make a statement thereon:

"Reported explosion in Bokaro Steel Plant on 11 March, 1981 causing death of several persons and injuries to many others.

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE) Sir, I report to the House with grief that an explosion place at 11.08 hours

on Wednesday, the 11th March, 1981 at Bokaro Steel Plant in the gas pipe-line between Blast Furnace No. 3 and 4 which resulted in the death of 9 workers and injuries to 23 others. There were also damages to some installations on the gas line.

2. I have personally been to Bokaro on the 14th instant to acquaint myself with the conditions of the injured persons and to ascertain the details of the damages caused by the explosion.

3. Naturally, our immediate concern was for the unfortunate victims of the explosions who lost their lives and of those who had suffered injuries. The Plant Authorities had taken all steps to give urgent medical aid to the injured and to provide relief to the bereaved families. The amount of compensation has already been deposited with the Workmen Compensation Authorities at Dhanbad for deceased employees of the Company and will be deposited shortly for others. It has been decided that the Steel Plants will offer employment to one dependent of each of the deceased employees. I may assure the House that the relief and assistance has been provided to the families most expeditiously.

4. Out of 23 injured, who were admitted to the hospital at Bokaro, 15 persons have since been discharged after necessary medical aid and 8 are presently in the hospital undergoing treatment. More are expected to be discharged from the hospital within 2 or 3 days. However, the condition of one injured person is stated to be serious.

5. I visited the hospital personally and have met the injured persons and the best is being done for them.

6. Sir, the explosion had occurred at two places of the gas main between the valves located at Blast Furnace No. 3 and Blast Furnace No. 4 and as a result, 5 Nos of the gas valves and a portion of the pipeline had been damaged.